

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 164 of 1995.

Thursday this the 7th day of March, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M. Sheela  
Bose Bhavan,  
Kallelibhagam P.O.  
Kollam.

.. Applicant

(By Advocate Shri Thomas Kutty for Mr. OV Radhakrishnan)

Vs.

1. Sub Divisional Inspector of Post Offices, Karunagappally Sub Division Karunagappally.
2. Sub Postmaster, Vadakumthala East P.O., Kollam District.
3. R. Radhakrishnan, Manjani Vadakkethil, Nampanivikala, Karunagappally. .. Respondents

(By Advocate Shri S. Radhakrishnan, ACGSC)

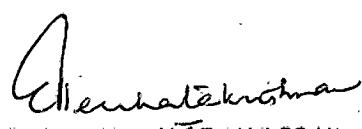
The order having been heard on 7th March, 1996, the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned counsel on both sides submit that the application has become infructuous by passage of time. We record the submission and dismiss the application without expressing any opinion on the merits. No costs.

Thursday this the 7th day of March, 1996.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN